

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALFARA'A INFRAPROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 18-07-2022; List of Stakeholders as on Date: 02-02-2023; Name of IP: PRAFUL RAGHUNATH RENUSE; Process Number: 1; Last 5 digitof registration number: 14111

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	14005970	2	14005970				NA
2	Liquidation costs incurred till date		5153966		5153966				NA
3	Secured financial creditors	2	10993131695	2	10517131695		476000000		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	84	71537276	84	48709973		22827303		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	7	1250991468	7	385372156		865619312		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2537	1688647575	2537	1653311941		35335634		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	265225431	2	265225431				<a href="#">Annexure 9</a>
Total		2634	14288693381	2634	12888911132	0	1399782249	0	